

GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
QUESTION NO 21.04.2010
ANSWERED ON
REVIEW OF EMPLOYEES PENSION SCHEME .

2856

SHRI SHARAD ANANTRAO JOSHI

Will the Minister of CO-OPERATIVE LABOUR AND EMPLOYMENT be pleased to state :-

- (a) whether it is a fact that Government has constituted an expert Committee under the chairmanship of the Special Secretary (L&E) for reviewing the Employees Pension Scheme, 1995;
- (b) whether it is also a fact that the Committee has recommended that the amount of minimum pension be Rs. 3000 per month; and
- (c) whether it has also recommended free ESI facilities and also inclusion of dearness allowances in the pension?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT

(SHRI HARISH RAWAT)

- (a): Yes, Sir. The Committee is now chaired by Additional Secretary (Labour & Employment).
- (b) & (c): The Committee has not submitted its report.